

Court - I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 110, 111 & 109 of 2014 &
IA No. 201 and 202 and 200 of 2014

Dated : 13th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Appeal no. 110 of 2014 &
IA No. 201 of 2014

BSES Rajdhani Power Ltd.Appellant(s)
Versus
Delhi Electricity regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Dushyant Manocha

Counsel for the Respondent(s): : Mr. Nikhil Nayyar
Mr. Dhanjay Baijal

Appeal no. 111 of 2014 &
IA No. 202 of 2014

BSES Yamuna Power Ltd.Appellant(s)
Versus
Delhi Electricity regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Dushyant Manocha

Counsel for the Respondent(s): : Mr. Nikhil Nayyar
Mr. Dhanjay Baijal

Appeal No. 109 of 2014 &
IA-200 of 2014

Tata Power Delhi Distribution Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory
Commission Respondent(s)

Counsel for the Appellant(s): Mr. Sakya Singha Chaudhuri
Counsel for the Respondent(s): : Mr. Nikhil Nayyar
Mr. Dhanjay Baijal

ORDER

Mr. Nikhil Nayyar, the learned counsel undertakes to file Vakalatnama on behalf of the Respondent-Commission. He is directed to file the reply to I.A. Nos. 201, 202 & 200 of 2014 on or before 21.5.2014.

Post the I.A. Nos. 201, 202, 200 of 2014 for hearing on **26.05.2014.**

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson